

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1570

ANSWERED ON:04.03.2016

Debt Recovery Tribunals

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Will the Minister of FINANCE be pleased to state:

- (a) The number of Debts Recovery Tribunals (DRTs) and Debts Recovery Appellate Tribunals (DRATs) presently functioning in the country, state-wise;
- (b) The number of cases pending during the last three years and current year, tribunal-wise; and
- (c) The action taken/ proposed to be taken by the Government to reduce infrastructure bottlenecks and improve the performance of DRTs and DRATs for time bound disposal of cases?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

- (a) There are 33 DRTs and 5 DRATs presently functioning in the country. The name of state is mentioned as per Annexure-I.
 - (b) The details of tribunal-wise number of cases pending during the last three years and current year is mentioned as per Annexure-II.
 - (c) Following steps have been initiated to improve the performance of DRTs and DRATs for time bound disposal of cases:
 1. Establishment of six new DRTs at Bangalore, Chandigarh, Dehradun, Ernakulam, Hyderabad and Siliguri.
 2. Scanning and digitization of legacy data.
 3. Collection of MIS data.
 4. Implementation of e-filing in DRTs.
 5. Delegation of administrative and financial powers to DRTs.
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